

3. KVIC has set up another sliver manu\* factoring plant at Trichur besides the one already functioning at Rai Bareli for supply of readymade silvers to the spinners

4. KVIC is making efforts to improve the processing of Khadi so as to make it more attractive to the consumer.

5. Greater emphasis is being laid on creation of infrastructural facilities such as construction of godowns, worksheds, opening of sales outlets and renovation of bhandars.

6. Experiments to improve the quality of yarn for making different types of fabrics under cotton khadi have been successfully completed.

7. Hand-operated pre-processing equipment and six-spindle charkha designee to spin all varieties of silk wastes and Endi has been developed.

8. Studies have been conducted on the process of cold reeling.

9. Trials have been undertaken for evolving improved reeling charkhas and reeling machines with flexibility of running on electric power as well as on manual operation.

10. Cold bleaching process has been developed to make khadi less expensive and it has been modified as Per suitability for khadi processing units

#### **Erratic Supply of Cooking Gas in North-Western part of the Country**

♦232. SHRI HARVENDRA SINGH: HANSPAL: Will the Minister, - of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that the cooking gas supply in Northwestern part, of the country is erratic and the consumers have to wait for months together to get LPG refills;

(b) if so, whether any steps have been taken by Government to bring normalcy in the supply of cooking gas refills; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) to (c) A backlog in supply of LPG refills had developed during recent months in certain areas in the North-west region of the country owing to breakdown of road traffic on account of heavy rains and floods leading to disruption of product movement. With the measures already initiated the situation has since considerably improved. The supply position is being closely monitored by the oil industry with a view to ensuring regular LPG supplies to consumers in this region.

#### **पिछड़े क्षेत्रों के औद्योगिक विकास के लिये राज्यों में विकास खण्डों का चयन**

\*233. श्री ईश दत्त यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के पिछड़े क्षेत्रों में औद्योगिक विकास को बढ़ावा देने के लिए 12 राज्यों के 44 जिलों में 51 विकास खण्डों का चयन अब तक किया जा चुका है ;

(ख) यदि हां, तो क्या पूर्वी उत्तर प्रदेश में आजमगढ़ में, जो सबसे अधिक पिछड़ा क्षेत्र है, औद्योगिक विकास के लिये कोई विकास खण्ड चुना गया है ; यदि हां, तो उस विकास खण्ड का नाम क्या है और इस मामले में आगे की जाने वाली कार्यवाही का व्यौरा क्या है ;

(ग) यदि उपरोक्त भाग (ख) का उत्तर "ना" हो, तो इसके क्या कारण हैं ; और

(घ) कब तक आजमगढ़ में कम से कम एक विकास खण्ड को औद्योगिक विकास के लिये चुन लिये जाने की आशा है ?

**उद्योग मंत्री (श्री जे० बंगल राव) :**

(क) जो हा। उद्योग रहित जिलों में विकास केंद्रों के विकास की तत्कालीन योजना के अन्तर्गत अब तक 12 राज्यों के 44 और उद्योग जिलों में 51 विकास केंद्रों का अनुमोदन किया जा चुका है।

(ख) और (ग) चूंकि आजमगढ़ को उद्योग रहित जिला नहीं माना गया है, इसलिए वहां कोई विकास केंद्र स्वीकृत नहीं किया जा सकता है।

(घ) नई विकास केंद्र योजना के अन्तर्गत उत्तर प्रदेश राज्य के लिए 6 विकास केंद्र आवंटित किए गये हैं। स्थानों का प्रस्ताव करना राज्य सरकार का काम है।

#### Recovery of Dipyridamol

234. SHRI DHARANIDHAR BASU-MATARI: DR. (SHRIMATI) SAROJINI MAHISHI;

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 4586 given in the Rajya Sabha on the 5th September, 1988 and " state:

(a) whether it is a fact that dispute in regard to the recovery of amount of Rs. 59.95 lakh is pending since March, 1986 in respect of overcharging on Dipyridamol;

ib) what are the main issues raised in dispute by the company; and

(c) when was the hearing given to the company and what was the outcome?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The question of recovery of an amount of Rs. 59.95 lakhs from M/s. German Remedies Ltd. has been disputed by the company on the following main points after the hearing given to the company on 8th April, 1985.

(1) The company was not told about the basis of price fixation of the formula tions.

(2) The company has suffered losses on certain other drugs where adequate prices were not fixed.

(3) The vires of para 7(2) of the DPCO, 1979 is doubtful.

It has been decided to refer the matter to the proposed high powered committee.

#### Setting up of new refineries

\*235. SHRIMATI RENUKA CHOWDHURY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government of India have approved the establishment of new refineries by the public sector oil companies in the country;

(b) if so, what is the number of such sanctioned refineries;

(c) whether sites have been selected for the purpose; and

(d) if so, likely capacity of each refinery and funds allocated for the same?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) No, Sir.

(b) to (d) Do not arise.

#### Retrenchment of extra Department Employees

\*236. SHRI ASHWANI KUMAR: SHRI LAL K. ADVANI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of extra departmental employees viz. stamp-vendors retrenched in each of the years 1985-86, 1986-87, 1987-88 and so far in the current year and how many of them have been taken back on duty as agreed to with the Unlons

(b) by when all the retrenched employees will be taken back; and

(c) what is Government's policy in Ms regard?